

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 131/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

NAME OF THE PARTIES: M/s. Prachaar 4 Communications Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Parash Singh	Adv for creditor of petitioner	

Common Order

CSP 129/230-232/NCLT/MB//MAH/2017  
CSP 130/230-232/NCLT/MB//MAH/2017  
CSP 131/230-232/NCLT/MB//MAH/2017  
CSP 132/230-232/NCLT/MB//MAH/2017  
CSP 133/230-232/NCLT/MB//MAH/2017

At request of the Creditor and Regional Director, Mumbai, list this matter to  
26.4.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)